## OTES OF THE REGISTRY

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(2)07 Reg Order alf. 13/07/2006

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Coursel adjol to

24/08/2008 for.

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Dy Registoen Rejos De

Order St. 24/08/06
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## ORDERS OF THE TRIBUNAL

## Order dated 29.08.06

Heard Mr.N.R.Routray, Ld.Counsel for the Applicant and Mr.S.K.Ojha, Ld.Standing Counsel for the Respondents.

By filing a Memo dated 28.08.06, Id. Counsel for the Applicant seeks to withdraw this case to file a fresh Original Application which is hereby allowed.

Accordingly this O.A. is disposed of as withdrawn.

Member (Admn.)